

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.155/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. RATNANKO BANERJEE, Sr. Adv.
 - 2. SWAPNA CHOUBEY, Adv
 - 3. MOHAN RAM GOENKA, PCS
 - 4. TANVEER, PCS
- } Respondents

Tanveer
12/10/17.

- 5. CS. SANJAY KUMAR GUPTA (PCS)
 - 6. CS. ROHIT KUMAR KESHRI (PCS)
- } PETITIONER.

[Signature]
12/10/17

Rohit Keshri
12/10/17.

Ld. Counsel for the petitioner and the respondents are present.

The case is already listed for tomorrow.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)